

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.147/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th October 2017, 10.30 A.M

Name of the Company		Akshay Jain & Anr -Versus- Misrilal Properties Pvt.Ltd & Ors		
Under Section		397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Mr. Debnath Roychowdhury, Adv { Advocate For the respondents
2) Mr. Rajesh Datta, Adv { Datta Adv
3) Ms. Shyamali Datta, Adv { Datta Adv
ORDER 9/10/17

No one is present from the petitioners' side. Ld. Counsel for the respondents are present.

Pleadings are complete. Both the parties are directed to file written submissions within 15 days from today with a copy in advance to the opposite parties.

List the matter on 20/11/2017.

SD
(Jinan K.R.)
Member (J)

SD
(Vijai Pratap Singh)
Member (J)